

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

6(ND)16

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2018**


**NAME OF THE COMPANY: Sh. Mukesh Thareja V/s. M/s. Thareja Metal  
Pvt. Ltd. & Ors.**

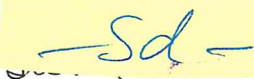
**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	<b>Present for the Petitioner:</b>		Mr. Vineet Bhagat, Mr. Shubham Jain & Mr. Shreshth Nanda, Advocate	
	<b>Present for the Respondent:</b>		Mr. Shyam Moorjani, Advocate	

**ORDER**

No time left. Renotify this case on 14.11.2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**